

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.11.2017.**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.192/BB/ 2017	-	For filing addl. information as required by Registry	252	Bowling Machines & Games Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER		REPRESENTATION TO WHOM

O R D E R

No representation for Petitioner. Additional information as called for by the registry not supplied. List it on 21/12/2017.



Member (T)



Member (J)